

Office of the Chief Judicial Magistrate, Purba Medinipur at Tamluk.

Order No. 78 Date: 31.12.2020

The following arrangement for holiday remand duty for the month of January, 2021 is made in the interest of administration of Criminal Justice. The following Judicial Magistrates of the Tamluk Criminal Courts will perform the Holiday remand duty at 11.00 a.m. One Bench Clerk and one Peon of the respective Court will be on duty on that dates of holding remand duty with P.O.

No put up petition or other application except first remand application will be entertained during those days.

Sl. No.	Name of the Judicial Officers	Date of holiday remand files
1.	Debasis Chowdhuri, The Ld. Chief Judicial Magistrate, Purba Medinipur at Tamluk.	01.01.2021, 09.01.2021 & 10.01.2021
2.	Samata Das, Ld. Judicial Magistrate, 1 st Court, Tamluk.	14.01.2021, 17.01.2021 & 31.01.2021
3.	Arghya Acharya, Ld. Judicial Magistrate, 2 nd Court, Tamluk.	23.01.2021, 24.01.2021 & 26.01.2021
4.	Md Jonny Ul Haque Mullick, Ld. Judicial Magistrate, 3 rd Court, Tamluk.	03.01.2021

Debasis Chowdhuri

Debasis Chowdhuri
The Chief Judicial Magistrate
Purba Medinipur at Tamluk.

**Chief Judicial Magistrate
Tamluk, Purba Medinipur**

Memo No. 1005 (8) Date:- 31.12.2020

Copy forwarded for information to:-

1. The Ld. District Judge, Purba Medinipur.
2. Judicial Magistrate, 1st / 2nd / 3rd / Court, Tamluk.
3. Ld. A.P.P., C.J.M.'s Court, Tamluk.
4. The Secretary, Purba Medinipur District Bar Association, Tamluk.
5. The G.R.O. Tamluk.
6. Judge-In-Charge, Nezarath Department, District Judge's Court, Tamluk.

Debasis Chowdhuri

Debasis Chowdhuri
The Chief Judicial Magistrate
Purba Medinipur at Tamluk
Tamluk, Purba Medinipur